MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING JUNE, 2025 (data as on 01.07.2025)

[4444 45 511 5215]				
Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date	
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	30	5	280	
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	277	187	2,457	
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	34	18	265	
BONDED LABOUR (Inc. Code 601)	263	0	379	
CHILDREN (Inc. Code 100-117)	190	24	441	
WOMEN (Inc. Code 1300-1316)	1,032	133	1,748	
SC/ST/OBC (Inc. Code 1900-1909)	199	23	367	
OTHERS	15,489	2,359	24,814	
TOTAL	17,514	2,749	30,751	

<u>SUO-MOTU Cognizance / Human Rights Defenders Cases registered</u> <u>during the month of June, 2025</u>

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU	11	4	211
HRD	0	0	5

Cases where NHRC recommended Monetary relief during the month of June, 2025

Nature of incident	No of Cases	Amount recommended (in Rs.)
CUSTODIAL DEATH (Judicial)	4	18,00,000
TROUBLE BY ANTI-SOCIAL ELEMENTS	1	1,00,000
DEATHS/INJURY IN UNORGANIZED SECTOR	1	5,00,000
CUSTODIAL DEATH (Police)	5	30,00,000
FAILURE IN TAKING LAWFUL ACTION	1	7,00,000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	4	17,50,000
INACTION BY THE STATE GOVERNMENT/ CENTRAL GOVT.OFFICIALS	1	5,00,000
DEATH DUE TO ELECTROCUTION	2	13,00,000
MANUAL SCAVENGING	1	15,00,000
TOTAL	20	1,11,50,000